

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

12.04.2021

O.A./350/364/2020

M.A./350/107/2021

M.A./350/217/2020

ITEM NO:39

FOR APPLICANTS(S) Adv. : Mr. T. K. Biswas

FOR RESPONDENTS(S) Adv.: Ms. P. Goswami

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Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Ld. counsel for the applicant submits that the applicant no. 1 has expired and one M.A 107/2021 seeking substitution by his legal heirs has been filed.</p> <p>Accordingly, M.A 107/2021 is allowed. The applicant in M.A is allowed to be substituted in place of the original applicant.</p> <p>Ld. counsel also submits that rejoinder is awaited.</p> <p>List this matter on 28.06.2021.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p>ss</p>